

The M.P. Bhumi Vikas Niyam, 2012

954

APP-A-2

Phone/mobile no.

Date.....

Appendix A-2

[See rule 14]

Application form for Building Permission From Local Authority

To,

(Name and Address of authorized Architect/Structural Engineer)

Sir,

I intend to erect or re-erect or to make alteration in the building No. situated on Plot no. or Khasra No. having Area Square Meters or Hectares situated in..... Colony or Mohalla or bazar..... Village or Town..... Tehsil..... District for the purpose of construction..... In accordance with the Madhya Pradesh Bhumi Vikas Rule, 2012, I submit the following documents, plans and specifications in quadruplicate (in hard and soft copies) duly signed by me and..... (Name in Block letters) the Architect or Structural Engineer or Engineer or Supervisor..... who shall supervise its erection.

- | | | | |
|-----|---|-------|-----|
| 1. | Key Plan | | 1. |
| 2. | Site Plan | | 2. |
| 3. | Sub-Division/Layout Plan | | 3. |
| 4. | Building Plans | | 4. |
| 5. | Service Plans | | 5. |
| 6. | Specification, General and detailed | | 6. |
| 7. | Documents showing proof of ownership or of any legal right in relation to the site | | 7. |
| 8. | NOC of Nazul | | 8. |
| 9. | Copy of receipt of Application Fee | | 9. |
| 10. | Proof of the applicant having been authorized by the owner to submit along with this application (where the applicant is different from the owner). | | 10. |
| 11. | Parking Plans along with parking calculations | | 11. |
| 12. | Electronic copy of item number 1 to 11. | | 12. |

I request that the proposed construction work may be approved and permission accorded to me to execute the work.

Signature of the Applicant

Name of the Applicant

Address of the Applicant

E-mail ID

परि. क-2

दूरभाष/
दिनांक

प्रति,

महोदय,

तहसील ..

क्षेत्रफल ..

नियम, 20

में द्वारा त

जो कि उ

निम्नलिखि

दस्तावेज

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